

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

STARRED QUESTION NO:374

ANSWERED ON:20.12.2011

PROMOTION OF HOCKEY

Gangaram Shri Awale Jaywant;Mani Shri Jose K.

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

(a) whether the Government has taken note of the present status of Indian Hockey and reviewed the working of Indian Hockey Federation and Hockey India in the country, recently;

(b) if so, the outcome thereof;

(c) the deficiencies identified in sports bodies engaged in promoting the national game Hockey; and

(d) the corrective measures taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a)to(d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO.374 FOR REPLY ON 20.12.2011 BY SHRI JAYWANTRAO AWALE & SHRI JOSE K MANI REGARDING PROMOTION OF HOCKEY

(a)&(b): Yes, Madam. That in view of the interim orders of the Supreme Court of India, and after a number of meetings, Indian Hockey Federation and Hockey India came to a settlement on 25.7.2011. However, due to opposition from the Indian Olympic Association and the International Hockey Federation, the said settlement could not be implemented. Besides, both Indian Hockey Federation and Hockey India have sought grant of recognition. Further, in order to resolve the matter, a meeting was again held in September, 2011 with Indian Olympic Association, Indian Hockey Federation and Hockey India wherein Indian Hockey Federation indicated that they would submit a fresh proposal for consideration for a settlement.

(c) The deficiencies primarily relate to recognition from the concerned International Federation and the Indian Olympic Association; merger of the two bodies; holding of proper elections; requirement of period of three years after getting registered under Societies Registration Act, 1860 and holding of regular National championships.

(d) As indicated in reply to para (a) and (b), Government is working with both Indian Hockey Federation and Hockey India to facilitate a settlement that is acceptable to both parties.